

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/00264/2016**

**DATE OF ORDER:** 24.05.2016

**CORAM**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

1. Vishnu Panchal S/o Shri Bal Mukund Panchal, aged about 31 years, R/o Village Sogaria, presently working as P.P. at Sogaria Railway Station, Kota, Rajasthan.
2. Brijesh Kumar Sisodia S/o Shri Ganesh Lal Sisodia, aged about 39 years, R/o JP Colony, Sogaria Railway Station, presently working as P.P. Sogaria Railway Station, Kota.

....Applicants

Mr. P.N. Jatti, counsel for the applicants.

**VERSUS**

1. Union of India through the General Manager, West Central Railway, Jabalpur.
2. Divisional Railway Manager, North Central Railway, Kota.
3. Regional Labour Commissioner (Central), Kendriya Sadan Block-I, III Floor, Vidhya Dhar Nagar, Jaipur – 23.
4. Asstt. Labour Commissioner (Central) Shri Bhawan, Station Road, Kota.

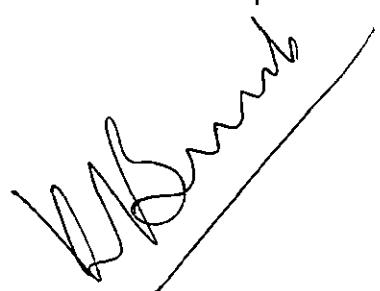
....Respondents

Mr. Anupam Agarwal, counsel for the respondents.

**ORDER**

**(Per DR. K.B. SURESH, JUDICIAL MEMBER)**

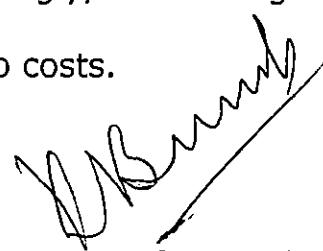
Heard counsels for the parties. We think that justice would be met if we direct the respondents to consider and dispose of the pending representation of the applicants and pass appropriate order within a stipulated period.



2. Therefore, the respondents are directed to consider and dispose of the representation of the applicants dated 16.10.2014 (Annexure A/1) within a period of two months from the date of receipt of a copy of this order and pass a reasoned and speaking order in accordance with law. Accordingly, the Original Application is disposed of with no order as to costs.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(DR. K.B. SURESH)  
JUDICIAL MEMBER

kumawat